

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.444
CP/140/ND/2023

IN THE MATTER OF:

Atul Jaggi	...	Applicant
Versus		
Prem Power Construction Private Limited	...	Respondent

Under Section 241-242.

Order delivered on 19.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rahul Malhotra

For the Respondent :

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **23.04.2024**.

Sd/-
(Court Officer)